

NATIONAL COMPANY LAW TRIBUNAL
SINGLE BENCH
CHENNAI

25

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 09/01/2018 AT 10.30 AM

PRESENT: SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL

APPLICATION NUMBER :
PETITION NUMBER : TCP/7/2016
NAME OF THE PETITIONER(S) : Shri. Kuberan N. & 3 Others
NAME OF THE RESPONDENT(S) : Srivari Mutual Benefit Finance Limited & 7 Others
UNDER SECTION : 634A

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
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REPRESENTATION FOR WHOM

①	Keerthi Krishna For T.K. Bhaskar	Counsel for Petitioners	B.K.
			D. Ch.
2.	D. CHANDRAGUPTA	Counsel for R7	

ORDER

Counsel for Petitioner present. Counsel for R2 present. Put up along with TCP/5/2016
on 16.02.2018 at 10.30 A.M.

(CH. MOHD SHARIEF TARIQ)
MEMBER (JUDICIAL)

ghk